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OA-64/2025/EZ

Date:- 25/03/25

To,

1. The Hon'ble Chief Minister of West Bengal
Nabanna, 325 Sarat Chatterjee Road,
Howrah - 711 102,
2. The Hon'ble District Magistrate,
Belvedere Road, Alipore, Alipore Police Line
Kolkata - 700 027,
3. The Superintendent of Police
Opposite Bharat Sevasram Sangha Hospital
P.O.- Pailan Hat, Kolkata- 700 104,
4. The West Bengal Pollution Control Board (W.B.P.C.B.)
Alipore Regional Office, Industry House
10, Camac Street, (2nd Floor), Kolkata- 700 017,
5. The Officer-in-Charge,
Rabindrangar Police Station
Rabindranagar, Kolkata - 700 018,
6. The Block Land & Land Reforms Officer (B.L.R.O),
Of- 14A, Raja Rammohan Roy Road,
Behala Chowrasta Bata Colony, Barisha,
Kolkata- 700 008,
7. The District Land & Land Reforms Officer (D.L.R.O.),
G8GQ+W4P, Alipore Police Line, Alipore,
Kolkata - 700 027,
8. The Director Office
State Environment Department
Prani Sampad Bhawan, LB-2, 5th Floor
Sector-III, Salt Lake, Kolkata - 700106,
9. The Registrar Office
National Green Tribunal (N.G.T), Kolkata Bench

Judicial
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NGT, BENCH, KOLKATA
Receipt No. 0122/BBB/Kol/136
Date 26/03/2025

Kadampukur Village, Newtown
Newtown, Ghuni, West Bengal – 700 156,

10. The Chairman
Maheshtala Municipality, Jagtala, Batanagar,
Maheshtala, Kolkata – 700 141.

Subject: Urgent Complaint Regarding Illegal Pond Filling, Tree Cutting, and Dumping of Construction Debris in Alampur Mouza, Maheshtala Municipality (Ward No. 10), P.S. Rabindranagar, Kolkata-700 066.

Respected Sir/Madam,

I, **SATYAJIT GHOSH**, son of Late Avijit Ghosh, a resident of Ramkrishna Pur, Mahehstala, P.S. Mahehstala, Kolkata 700139, ~~Kolkata – 700 066~~, am writing to bring to your urgent attention the ongoing illegal filling of ponds, unauthorized cutting of trees, and indiscriminate dumping of construction debris in Alampur Mouza, Maheshtala Municipality, Ward No. 10, near Ujjwal Sangha Club, under Rabindranagar P.S., Kolkata – 700 066.

Initially, when these activities began, local residents protested and managed to halt the work temporarily. A complaint was lodged with Maheshtala Municipality, prompting an official inspection, issuance of a notice to cease operations, and temporary suspension of the illegal activities. However, the perpetrators resumed work after a short pause, frequently shifting operations to nighttime to avoid detection and legal action. Currently, large vehicles are transporting and dumping construction debris, including hazardous waste, into the ponds to facilitate land filling.

This blatant violation of environmental laws and municipal regulations is causing irreparable damage to the ecological balance of the area. The filling of natural ponds is leading to a severe decline in groundwater levels, disruption of local drainage systems, and a rise in flooding incidents during heavy rainfall. Additionally, the cutting of trees on a large scale is further aggravating the environmental crisis. The area is being converted into a site for unauthorized real estate development, driven by illegal land mafias and unscrupulous promoters who disregard the well-being of the community and the natural ecosystem.

Despite repeated complaints and the municipality's intervention, the culprits continue their activities, often working overnight to escape scrutiny. The situation has worsened due to the dumping of construction waste, broken bricks, and plaster debris, turning the site into an unregulated dumping ground. The ongoing destruction poses serious health hazards for local residents, as the accumulation of waste contributes to air pollution, groundwater contamination, and increased mosquito breeding.

Given the severity of the issue, I request an immediate and strict intervention by the concerned authorities to halt these illegal activities, penalize the offenders, and take necessary steps to restore the affected water bodies and greenery. The urgent enforcement of environmental laws and municipal guidelines is crucial to prevent further destruction and safeguard the community.

I sincerely urge your esteemed office to take this matter seriously and act promptly before irreversible damage occurs. Kindly provide an update on the measures taken to address this urgent issue.

Thank you for your time and prompt attention.

Thanking You.



(SATYAJIT GHOSH)
Son of Late Avijit Ghosh,
resident of Ramkrishna Pur,
Mahehstala, P.S. Mahehstala,
Kolkata 700 139, South 24 pgs.

- Copy to:-
1. ABP ANANDA,
Of - 770, 11th Floor, twelve floor,
Eastern Metropolitan Bypass,
Anandapur, Adarsha Nagar
West Bengal - 700 107
 2. SANGBAD PRATIDIN
Of- 20, Esplanade, Chandni Chawk
Bowbazar , Kolkata- 700 072,
 3. ZEE 24 GHANTA
Of- Decathlon Sports Salt Lake,
Sector- V, Bidhannagar,
Kolkata- 700 091.